

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
IB-763/ND/2022
IA/844/2024

IN THE MATTER OF:

M/s. Banyan Tree Natural Products Pvt. Ltd.

...PETITIONER

Vs.

Kixx Media Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:

For the RP

:Advocate Ghanshyam Sharma
for RP with RP Sh. Sunil
Kumar

For the Respondent/Corporate Debtor

:Mr. Kumar Prashant, Mr.
Shashwat Nath (Advs.)

ORDER

Due to paucity of time, the matter is adjourned to **07.06.2024.**

Sd/-
(Court Officer)